NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) - No.37/BB/ 17		For filing OL report of RD/ROC	230/232	Ripple Fragnances Exports Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Sinchana.M.R	Reclap	Stan MR
2	Nagashree J.M SPJ Legal	Advocate for	Petitioner
	() SPJ Legal		1 dia
3	· Ajai-P. Johnson	petitiones	Agrey

ORDER

Counsel for Petitioner is present. He has filed synopsis. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Already O.L has filed his report. Heard them. Orders reserved.

Member (T)

Member (J)